

**IN THE INCOME TAX APPELLATE TRIBUNAL (VIRTUAL COURT)
"SMC" BENCH, MUMBAI**

BEFORE SHRI C.N. PRASAD, HON'BLE JUDICIAL MEMBER

ITA NO. 1409/MUM/2019 (A.Y: 2015-16)

M/s. Vansh Transline 111-A, New Anant Bhuvan 257/65, N. N. Street, Masjid Bunder Mumbai - 400009 PAN: AAFFV2956H	v.	Income Tax Officer – 17(3)(5) Aayakar Bhavan, M.K. Road Mumbai - 400020
(Appellant)		(Respondent)

Assessee by	:	None
Department by	:	Shri Sanjay J. Sethi
Date of Hearing	:	15.07.2021
Date of Pronouncement	:	15.07.2021

ORDER

PER C.N. PRASAD (JM)

1. This appeal is filed by the assessee against order of Learned Commissioner of Income Tax (Appeals)–28, Mumbai [hereinafter in short "Ld.CIT(A)"] dated 14.01.2019 for the A.Y. 2015-16.

2. Assessee through its authorized representative filed a letter through e-mail dated 22nd March, 2021 and submitted as under: -

"The appellant has opted for Vivad Se Vishwas Scheme 2020 and paid tax there under. We submit herewith copy of form no.3 in this regard with a prayer to kindly permit the appellant to withdraw this appeal subject to acceptance of the VSV application by the office of the Hon'ble Principal commissioner of Income-tax and oblige.

We remain at your honor's disposal for any further information/explanation in this regard. We solicit your honours kind support and co-operation in the matter."

3. On a perusal of the above letter filed by the authorized representative of the assessee and enclosed copy of Form-3 it is noticed that assessee has already filed declaration and undertaking in Form-1 under Vivad Se Vishwas Scheme and received Form-3 from the Revenue accepting the said declaration. Assessee requested for withdrawal of the appeal. Accepting the request of the assessee for withdrawal of appeal, this appeal is dismissed as withdrawn.

4. In the result, appeal of the assessee is dismissed as withdrawn.

Order pronounced in the virtual court on 15.07.2021.

Sd/-
(C.N. PRASAD)
JUDICIAL MEMBER
Mumbai / Dated 15.07.2021
Giridhar, Sr.PS

Copy of the Order forwarded to:

1. The Appellant
2. The Respondent.
3. The CIT(A), Mumbai.
4. CIT
5. DR, ITAT, Mumbai
6. Guard file.

//True Copy//

BY ORDER

(Asstt. Registrar)
ITAT, Mum